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(2025) 02 KAR CK 0017

Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 309 Of 2025 (439(Cr.PC) / 483(BNSS))

Mohammod Eqbal APPELLANT

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State Of Karnataka By
Somwarpet Police Station

Somwarpet Police Station, RESPONDENT

Kodagu District

Date of Decision: Feb. 5, 2025

Hon'ble Judges: Mohammad Nawaz, J

Bench: Single Bench

Advocate: Syed Khaleel Pasha, Rangaswamy R

Final Decision: Dismissed

Judgement

Mohammad Nawaz, J

1. Learned counsel for petitioner has sought to withdraw the petition, with a liberty to the petitioner to file a petition for bail before the Sessions Court,

in view of filing of the charge sheet.

- 2. In the light of the above submission, petition is dismissed as withdrawn with liberty as sought for.
- 3. If any petition is filed by the petitioner seeking bail before the Sessions Court, the same may be disposed of as expeditiously as possible.